

**In the Court of the District Judge of Palakkad.
Present: Dr. B.Kalam Pasha, District Judge**

Wednesday, the 2nd day of November, 2022/11th day of Karthika, 1944 S.E.

**Interlocutory Application No.03/2022
in Original Suit No.4/2022**

Petitioner/Plaintiff :

The Mathrubhumi Printing and Publishing Co. Ltd., 100 feet, Malampuzha Road, Puthur, Palakkad-678 001, duly represented by its authorised signatory, Sri.G.Anand.

By Advocate: Smt. Umadevi M.

Vs:

Respondents/Defendants Nos. 1 to 13 :

1. Hombale Films, 2nd Floor, Samparka Soudha, Opposite Orion Mall, Rajajinagar, Bangalore-560 010, represented by its Proprietor, Vijay Kirgandur
2. Rishabh Shetty, Director and Actor, WG72+347, BEML Layout, 7th Stage, Mailasandra, Bangalore-560 098.
3. Prithviraj Productions Private Limited No.59/300-E, Flat No.4, ASSET CASA GRANDE MALIEKAL ROAD, THEVARA, COCHIN COCHIN Kerala- 682 013, represented by its Director, Prithiviraj Sukumaran.
4. Amzon Seller Service Private Limited, 8th Floor, World Trade Center, Brigade Gateway Campus, 26/1, Dr.Rajkumar Road, Malleshwaram (West), Bangalore-560 055, represented by its Head of Content.
5. B.L.Ajneesh, (aka Aju), aged 34 years, S/o. B. Lokmath, 343, Divik Gokul, 3rd Floor, Door Number 3/6, 14th Cross, 7th Main, Jayanagar 2nd Block, Bangalore-560 011.
6. Google India Head Office : Block 1 Divya Sree Omega, Survey No.13, Kondapur Village, Hyderabad, Andhra Pradesh, India, represented by its Country Manager

7. Spotify India Private Limited, Office No.V-01, 5th and 6th Floor, Maftal House (Building) H.T. Parekh Marg, Backbay Reclamation, Mumbai, Mumbai City Maharashtra-400 020, represented by its General Manager.
8. Wynk Limited, Bharti Crescent, 1, Nelson Mandela Road, Vasant Kunj, Phase-II, New Delhi South Delhi DL 110070, Represented by its Head of Product.
9. Saavn Media Limited, A Wing, 19th Floor, One BKC, G Block, Bandra(East), Mumbai-400 051, represented by its Managing Director.
10. DIVO Digital Entertainment Company, No16/19 Subramanya Nagar, 1st Street, Kodambakkam, Chennai-600 024, represented by its Managing Partner, Shahir Muneer.
11. PRITHIVRAJ PRODUCTIONS LLP, No. 59/300 E, FLAT No.4, ASSET CASSA GRANDE MALIEKAL ROAD COCHIN Ernakulam 682 013, represented by its Partner Supriya Vijay Menon.
12. Prithiviraj Sukumaran, aged about 37 years, S/o.Sukumaran, No. 59/300 E, FLAT No.4, ASSET CASSA GRANDE MALIEKAL ROAD COCHIN Ernakulam 682 013.
13. Supriya Vijay Menon, aged about 35 years, W/o.Prithiviraj Sukumaran, 59/300 E, FLAT No.4, ASSET CASSA GRANDE MALIEKAL ROAD COCHIN, Ernakulam 682 013.

This Interlocutory Application having been heard on 02.11.2022 and this court on the same day passed the following:-

ORDER

This is an application filed by the petitioner for temporary injunction

2. I heard the petitioner's counsel. I perused the affidavit and the documents. I am satisfied that the petitioner has got a prima facie case and the delay in sending the notice is likely to defeat the purpose of the petition. So,

notice is dispensed with. The respondents are restrained from exhibiting, releasing on OTT platforms, streaming, distributing or communicating to the public the film 'Kantara' with the synchronized song 'Varaha Roopam' until further orders. The petitioner shall comply with Order 39 Rule 3 CPC. For Return of notice to 26.11.2022.

Dictated to the Confidential Assistant, transcribed and typed by him, revised and corrected by me and pronounced in open court, on this the 02nd day of November, 2022.

Sd/-
District Judge

Appendix : Nil

Sd/-
District Judge

*Typed by: Prakash.S.
Compared by: Geethakumari.C*

**Fair/Copy of Order in
I.A.03/2022
in O.S.No.04/2022
Dated: 02.11.2022**